

## PROGRAMME

**Subject: “Regulatory Framework and Dispute Resolution in Telecom, Broadcasting and Cable Services Sectors”**

*Saturday 7<sup>th</sup> April, 2012,  
“Sher-i- Kashmir International Conference Centre”*

09.30 am to 10.25 am	Registration of delegates
<b>INAUGURAL SESSION</b>	
10.30 am to 10.35 am	<b>Lighting of the Lamp</b>
10.35 am to 10.40 am	Felicitation of the dignitaries.
10.40 am to 10.45 am	Welcome Address by <b>Shri P.K. Rastogi</b> , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.45 am to 10.55 am	Address by <b>Shri Uday Kumar Varma</b> , Secretary, Ministry of Information and Broadcasting
10.55 am to 11.05 am	Address by <b>Shri R. Chandrashekhar</b> , Secretary, Department of Telecommunications (DOT)
11.05 am to 11.15 am	Address by <b>Hon’ble Shri Justice Virender Singh</b> , Acting Chief Justice, High Court of Jammu & Kashmir ( <b>Guest of Honour</b> )
11.15 am to 11.30 am	Address by <b>Hon’ble Shri Justice F.M. Ibrahim Kalifulla</b> , Judge, Supreme Court of India ( <b>Chief Guest</b> )
11.30 am to 11.45 am	Inaugural address by <b>Hon’ble Shri Justice T. S. Thakur</b> , Judge, Supreme Court of India
11.45 am to 12.00 pm	Concluding remarks by <b>Shri S.B. Sinha</b> , Chairperson, TDSAT.
12.00 am to 12.05 am	Vote of thanks by <b>Shri D.P. De</b> , Advisor, TDSAT
12.05 am to 12.10pm	Presentation of Mementos to the Dignitaries.
12.10 pm to 12.20 pm	<b>TEA BREAK</b>
<b>BUSINESS SESSION</b>	
<b>“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE TELECOM, BROADCASTING AND CABLE SERVICES SECTOR”</b>	
12.20 pm to 12.35 pm	Opening remarks, Introduction of the panelists and <b>Presentation</b> by the Moderator of the Session, <b>Shri Manjul Bajpai</b> , President, Telecom Lawyers Association  <b>Panelists:</b>  (i) <b>Smt. Shamima Raina</b> , Executive Member, Protection Council Consumer Affairs (ii) <b>Shri R.K. Kaul</b> , CGM, BSNL (iii) <b>Shri Sanjeev Banzal</b> , Advisor (MN), TRAI (iv) <b>Shri Madhav Joshi</b> , President, AUSPI (v) <b>Shri Vibhav Srivastav</b> , Advocate
12.35 pm to 01.50 pm	Discussion and interactive session of the panelists with the audience, to be moderated by <b>Shri Manjul Bajpai</b> , President, Telecom Lawyers Association

01.50 pm to 01.55 pm	Presentation of Mementos
01.55 pm to 02.00 pm	<i>Vote of Thanks by Shri D.P. De, Advisor, TDSAT</i>
02.00 pm to 03.00 pm	<b>LUNCH</b>